

कप्त अथवा मित्र के माध्यम से भारत को हथियारों की सप्लाई होने के बारे में आरोप

3500. श्री एम० एस्० पुरती :

श्री पी० के० देव :

क्या बिदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पिछले युद्ध के दौरान मित्र अथवा रूस के माध्यम से भारत को हथियारों की सप्लाई होने के बारे में पाकिस्तान द्वारा कुछ आरोप लगाये गये हैं ;

(ख) यदि हाँ, तो इस बारे में सरकार की क्या प्रतिक्रिया है ? और

(ग) क्या उक्त झूठे आरोपों को देखते हुये पाकिस्तान के प्रति अपनी नीति में कुछ परिवर्तन करने का सरकार का विचार है ?

विदेश मंत्रालय में राज्य मंत्री (श्री सुरेशपाल सिंह) : (क) पाकिस्तान ने सरकारी तौर पर जो आरोप लगाये हैं, उनमें से कोई भी आरोप सरकार के ध्यान में नहीं आये हैं ।

(ख) और (ग). प्रश्न नहीं उठते ।

Statement made by Former Chief of Naval Staff regarding study of Technological advances by Senior Officers

3501. SHRI P. K. DEO: Will the Minister of DEFENCE be pleased to state:

(a) whether the attention of the Government of India has been drawn

to a recent suggestion of the former Chief of Naval Staff, Admiral S. N. Nanda, that the senior officers of Defence Forces should keep themselves up-to-date with technological advances by constant study for changes in technology;

(b) if so, whether Government of India has examined the implications of Admiral Nanda's statement; and

(c) the action, if any, being taken in regard to the suggestions made by Admiral Nanda?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Yes, Sir.

(b) and (c). The suggestion is consistent with the Government policy of providing such facilities as are feasible here and abroad to enable Senior Service Officers to keep themselves in touch with technological advance in related fields. No other action is called for.

Reported change in policy towards Arab Countries

3502. SHRI P. K. DEO: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to a report in the *March of the Nation* weekly that Government are changing their attitude towards Arab countries; and

(b) the reaction of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

(b) There is no change in the Government of India's consistent support for the Arab cause and their stand on the West Asian problem. Amongst

others, the statements in the press item of a denial of supplies or training facilities to the Arab Republic of Egypt is incorrect. India's bilateral relations with the Arab Republic of Egypt continue to be very close and India is keen to intensify co-operation between the two countries in all fields.

Production at M.A.M.C.

3504. SHRI PRIYA RANJAN DAS MUNSI: Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) the actual production of the Mining and Allied Machinery Corporation, Durgapur in the year 1972; and

(b) whether any improvement is necessary from the management to reach the maximum target of the production?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI SIDDHESHWAR PRASAD):

(a) 11,755 tonnes excluding bought-out items and those supplied by ancillary industries and sub-contractors

(b) Yes, Sir. The measures taken by the Mining and Allied Machinery Corporation management to increase production include improvements effected in production, planning and control, procedures regarding procurement of materials, improved maintenance, strengthening of design organisation and better management-labour relations. The reorganisation of the production profile of Mining and Allied Machinery Corporation with a view to concentrating on mass production of fewer item is also being considered.

Setting up of Auto and Tractor Industry in West Bengal

3505. SHRI PRIYA RANJAN DAS MUNSI: Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether Government are aware of the fact that Bengal is suffering for not having any public sector 'Auto Industries;' and

(b) in view of this, whether Government have any programme for an 'Auto Industry' specially the manufacture of Tractors and Motor Cycles in West Bengal?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI SIDDHESHWAR PRASAD):

(a) Government are aware that there are no public sector 'Auto Industries' in West Bengal.

(b) No, Sir.

Revision of U.K. Immigration Rules

3506. SHRI PILOO MODY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the British Government have revised its immigration Rules recently;

(b) whether as a result immigration to U.K. has become very difficult and even the earlier immigrants are facing difficulties; and

(c) the reaction of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):

(a) and (b). Yes, Sir. The British immigration Act of 1971 and the rules made thereunder have made immigration to the UK from the non-white Commonwealth more difficult. However, Government are unaware that earlier immigrants to the UK suffer any special disabilities under the Revised Rules.

(c) Government have expressed their misgivings and concern to the British Government over the racial features of the immigration rules.